

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-278-2020

Tevor Ridge Fernandes ... Petitioner.

Versus

State of Goa and ors. ... Respondent.

Mr. V. Rodrigues, Advocate Advocate for the petitioner.

Mr. Manish Salkar, Government Advocate for the respondents
no.1 and 2.

CORAM : M.S. SONAK &

SMT. M.S. JAWALKAR, JJ.

DATE : 19TH OCTOBER,2020.

P.C.:

1. Heard Mr. V. Rodrigues, learned Advocate Advocate for the petitioner and Mr. Manish Salkar, learned Government Advocate for the respondents no.1 and 2.

2. Issue notice to the respondent no.3, returnable on 02/11/2020. In the meanwhile, the respondent nos.1 and 2 to

file response to the issues raised in this petition, if possible, try to resolve at least some of the issues raised in this petition.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.

MV